

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
FDS MANAGEMENT SERVICES PRIVATE LIMITED

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	FDS Management Services Private Limited (CIN: U74140DL2007PTC157502)
2.	Address of the registered office	DDA Built UP Flat No.20 Ground Floor Block-4 Situated at Shivaji Marg Moti Nagar, New Delhi, West Delhi - 110015
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	DDA Built UP Flat No.20 Ground Floor Block-4 Situated at Shivaji Marg Moti Nagar, New Delhi, West Delhi - 110015 India
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	NA
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	2, Community Centre, 3rd Floor, (Near PVR/McDonald), Naraina, New Delhi- 110028
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by emailing on fdscirp@gmail.com
10.	Last date for receipt of expression of interest	06.04.2023
11.	Date of issue of provisional list of prospective resolution applicants	11.04.2023
12.	Last date for submission of objections to provisional list	16.04.2023
13.	Process email id to submit EOI	fdscirp@gmail.com

Date: 07.03.2023 Place: New Delhi	Sd/- Manoj Kumar Anand, Resolution Professional For FDS Management Services Private Limited IBBI/IPA-001/IP-P00084/2017-18/10180 2, Community Centre, 3rd Floor, (Near PVR/McDonald), Naraina, New Delhi-110028
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केनरा बैंक

Canara Bank

भारत सरकार का उपक्रम

A Government of India Undertaking

सिंडिकेट सिंडिकेट

Syndicate Bank

RECOVERY SECTION, REGIONAL OFFICE, NORTH DELHI

PH. 011-47456409/47524675

Email: ronrecdel@canarabank.com

E-AUCTION SALE ON

27.03.2023

SALE NOTICE

E-Auction sale notice for sale of Immovable property under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 read with proviso to rule 8(6) of the security interest (Enforcement) Rules, 2002

Notice is hereby given to the public in general and in particular to the Borrower(s) and guarantor(s) that the below described immovable property mortgaged/charged to the secured creditors, the constructive possession of which has been taken by the Authorised Officer of Canara Bank, will be sold on "As is where is", "As is what is", and "Whatever there is" on **27.03.2023 from 12.00 p.m. to 12.30 p.m.** [with unlimited extension of 5 minutes duration each till the conclusion of sale and with minimum incremental amount of Rs 10,000.00], for recovery of its dues to the Bank from the parties concerned. Full description of the immovable properties, Reserve Price, EMD, Liabilities and known Encumbrance(s), if any are as under:-

Sr. No.	Name of Branch and Details of the borrower	Details of Properties	Reserve Price	Earnest Money Deposit	Liability outstanding as per SARFAESI demand notice	EMD Account Details
1.	HAIDERPUR BRANCH (E Synd) M/S. HARVEST HOME APPLIANCE Sh. Mohit Tyagi (PROP) Plot no- 87, C Block, Gali No-2, Vikash Nagar, Meerut Road, Ghaziabad 201001	Residential House no- G F -1, on ground floor, measuring area 83.61 sq mtrs in khasra no-969 M, situated on Plot no-95-A, mahendra Enclave, Village Rajapur, Paragana Dasa, Tehsil & Dist -Ghaziabad. Owned by Sri Mohit Tyagi S/o Sh Suresh Chand Tyagi (This property is in physical possession of the Bank)	Rs. 20.25 Lakhs	Rs. 2.03 Lakhs	Rs. 58,39,286.37 (Rupees Fifty Eight Lakhs Thirty Nine Thousand Two Hundred Eighty Six and paise Thirty Seven only) which include interest up to 30.11.2019 plus further interest at applicable rate from 01.12.2019 along with expenses, other charges, etc.	Canara Bank, HAIDERPUR BRANCH (E Synd) Current A/c No 209272434 IFSC Code: CNRB0019021
2.	BO: YAMUNA VIHAR BRANCH Amar Traders, Prop. Mr Naved Khan, C-35 Gali No 20, Near Yamuna vihar, North Ghonda, Delhi 110053	PROPERTY BEARING: EMT of Property bearing No. B-409, OUT OF KHASRA NOS.126/1, GALI NO.11 VILLAGE GHONDA GURJAN BANGAR, NORTH GHONDA, SHAHDARA, DELHI-110053 owned Shri Hamid Ali S/o Shri Mehmood Ali	Rs. 52.78 Lakhs	Rs. 5.28 lakh	Rs. 21,96,530/- (Rupees Twenty one Lakh ninety six thousand five hundred thirty only) which include interest up to 02.07.2022 plus further interest at applicable rate from 02.07.2022 along with expenses, other charges, etc.	Canara Bank, YAMUNA VIHAR BRANCH A/c No 209272434 IFSC Code: CNRB0019130
3.	BO: DTC NANDNAGRI BRANCH M/S S K PRINTERS, A 163 SCHOOL WALI GALI NORTH GHONDA, DELHI 110053 Prop. Sh SATISH KUMAR S/O SH JAIPAL, H NO 205, BHAGTAN MOHALLA GHONDA, DELHI-110053	EMT of residential Property - No. A-163, out of Khasra No. 153, School wali Gali, opp. Panchayati Shiv Mandir, Village Ghonda Gurjan Khadar, North Ghonda, illaga Shahdara, Delhi 110053 owned Mr Satish Kumar S/o Shri Jai Pal Singh Area- 90 sq yd	Rs. 47.21 Lakhs	Rs. 4.72 lakh	Rs. 42,41,293.00 (Rupees Forty Two Lakh Forty One Thousand Two Hundred Ninety Three only) which include interest up to 01.08.2022 plus further interest at applicable rate from 01.08.2022 along with expenses, other charges, etc.	Canara Bank, DTC NANDNAGRI BRANCH A/c No 209272434 IFSC Code: CNRB0019117

Date & Time of E-auction 27.03.2023 from 12.00 p.m. to 12.30 p.m.
(With unlimited extension of 5 minutes duration each till the conclusion of the sale)

LAST DATE FOR SUBMISSION OF EMD
24.03.2023 BEFORE 5.00 PM

Outstanding dues: Rs. of local self government (property tax, water tax, electricity bills etc) = Not known to bank for any of the above property.

The EMD should be deposited on or before 24.04.2023 up to 05:00 PM. Property can be visited on 22.03.2023, 23.03.2023 and 24.03.2023 between 10.00 A.M. to 5.00 P.M.

For detailed terms and conditions of the sale please refer the link "E-Auction" provided in Canara Bank's website www.canarabank.com or https://indianbankseaction.com or may contact the following:

For property at SI. No. 1: SH. RAVI N, Mobile No 9834263399, 9205350992 Divisional Manager, North Delhi Regional Office Canara Bank, and/or, PUNEET CHOUDHARY, Manager, Canara Bank, Haiderpur Branch (E Synd), Mobile No 767863968, Land Line No. 011-27490670, 27490671, e-mail id- cb19021@canarabank.com

For property at SI. No. 2: SH. RAVI N, Mobile No 9834263399, 9205350992 Divisional Manager, North Delhi Regional Office Canara Bank, and/or, ANU JATAV DTC Yamuna Vihar, Canara Bank, Mobile No 9871418931 Land Line No. 011-22194643, e-mail id-cb19130@canarabank.com

For property at SI. No. 3: SH. RAVI N, Mobile No 9834263399, 9205350992 Divisional Manager, North Delhi Regional Office Canara Bank, and/or, BRIJ MOHAN DTC Nandnagri, Canara Bank, Mobile No9053041881, Land Line No. 011-22121575, e-mail id-cb19117@canarabank.com

OR the service provider M/s Canbank Computer Service Ltd., Mr Sathianathan K.M, Mr. Ramesh T H MOB: 9480691777/8880531165/08023469661/62/64/65 email: www.indianbankseaction.com

Above branch in charge may be contacted during office hours on any working day.

DATE: 06.03.2023, PLACE: NEW DELHI

AUTHORISED OFFICER, CANARA BANK

PROPERTY FOR SALE

SALE OF RENTED 3 BAY & 2 BAY SHOWROOM IN THE HEART OF CITY EXCELLENT RETURNED ONLY GENUINE BUYER. 9316255513

0020454042-3

SALE OF EXCEPTIONAL PRIME INDUSTRIAL PROPERTY LAND AREA 3000 SQ YARD IN INDUSTRY AREA OLD GT ROAD KARNAL DELHI BEST FOR BANQUETS HALL ONLY GENUINE BUYER. 9316255513.

0020454044-5

SALE OF 4 Kanal Beautiful Bungalow in VIP Sector, Chandigarh, only Genuine buyer, Dealer excuse. Contact: 9316255513.

0020454043-3

CLASSIFIEDS

PERSONAL

I,Vipin Pappu Kanojiya s/o-Kanojiya Pappu Amrit Lal,R/o RZ-22, Bajaj Enclave,N.S.I.T Dwarka,Delhi-110078,have changed my name to Vipin Kanojiya,permanently.

0040658053-7

T,Shaista w/o Mehmood Khan,R/o E-49/H-395, Janta Mazdoor Colony,Seelampur, Delhi-110053,have changed my name to Shahista, permanently

0040658053-8

T,SARITA W/O RAVINDER R/O-217,Paana Todran,Nangal Thakran,Delhi-110039 declare that name of,mine has been wrongly,written as SARITA PANGHAL in my,Service Record.The,actual name,of mine is SARITA.

0040658053-10

T,Mehmood s/o-Naim Khan,R/O E-49/H-395, Janta Mazdoor Colony,Seelampur,Delhi-110053,have changed my name to Mehmood Khan,permanently.

0040658053-9

T, Sahil s/o Lekh Raj r/o CGM-281, DLF Capital Greens, Moti Nagar, Delhi-110015 have changed my name to SAHIL JUGIANI.

0040658019-1

T, Dalip Kumar s/o Rampriit r/o W-9, B-385, Chuna Bhati, Kirti Nagar, Delhi-110015 have changed my name to DILIP KUMAR. My correct date of birth is 09-01-1987.

0040658020-1

T Pankhuri D/o Harbans Singh R/o E-31 Sham Nagar New Delhi-110018, have changed my name to Pankhuri Dhanraj.

0040658022-1

PUBLIC NOTICE

On behalf of our client Indian Chest Society through its Secretary Dr. Rajesh Swamkar, Notice is hereby given to all the general public and members of Indian Chest Society that the two elected Bodies 2022-2023 declared by election result on 26th August 2022 filed writ petition no. 11596/2022 and 4th October 2022 filed writ petition no. 14449/2022 challenging the election and still in disputed status by respective elected bodies before Hon'ble Bombay High Court and hence subjudice. The GB elected by Dr. Behara have neither obtained any charge from GB 2021-2022 nor any favorable interim order passed in their favour by any court. Hence GB-2021-2022 is still in charge and active with its decisions being final and binding to all the members of the ICS. The letter vide Board resolution no. ICS/OT/GB/IFile No.5 dated 07.01.2023 passed by 3/4th majority of GB members have cancelled the NAPCON 2023 scheduled at Hyderabad because of gross irregularities violating SOP and alternatively it has been notified that the NAPCON 2023 will now be scheduled at Delhi from 5-9th October 2023. The elected body on 26th August 2022 have assumed false charge and are spreading rumors, issuing several letters to ICS members beyond their Official capacity thereby misusing their life membership conduct and ICS properties on one pretext or other without any consent or knowledge of GB 2021-2022. Hence they are warned that any such type of deal, transactions, notices, resolutions etc. are hereby termed null and void and Indian Chest Society will bear no responsibility of their misdeeds and its consequences thereof.

R.K. PADHI (Advocate)
Ch. No.1116, Rohini Court, Delhi

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Canara Bank

भारत सरकार का उपक्रम

A Government of India Undertaking

सिंडिकेट सिंडिकेट

Syndicate Bank

E-AUCTION SALE OF PROPERTIES on 27-03-2023

Last date of EMD : 24-03-2023

ASSET RECOVERY MANAGEMENT (ARM) II BRANCH, A-27, 1ST FLOOR, HAUZ KHAS, NEW DELHI-110016. Email : cb3038@canarabank.com

E-AUCTION SALE NOTICE

Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described movable / immovable property mortgaged/hypothecated charged to the Secured Creditor, the possession of which has been taken by the Authorised Officer of the Canara Bank, will be sold on "As is where is", "As is what is", and "Whatever there is" basis on 27-03-2023 from 12:30 PM to 01:30 PM through E-Auction under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with Rule 8(6) of the Security Interest (Enforcement) Rules, 2002

Sr. No.	Borrower / Guarantors / Mortgagor Name & Address	Details of movable / immovable property and status of possession	Total Dues	a. Reserve Price (Rs) b. EMD (Rs) c. Incremental Bid (Rs) d. Date of E-Auction	The property can be inspected, with Prior Appointment with Authorized Officer
14	1. M/s. AL HUDA FROZEN FOODS EXPORTS PVT. LTD., Having Regd. Office at: D-50, Flat no. 11, Abul Fazal Enclave Part-I, Delhi-110025. Factory & Office Address: Plot at Khasra no. 132,089,133,In Khata no. 211, Mundakhera Road, Khurja, District - Bulandshahr-203131 (UP) 2. Mohd Yunus Khan - Director - Guarantor S/o Late Sh. Ahmed Khan, R/o House no. 318, Khaweshgyan, Khurja, District - Bulandshahr -203131 (UP) 3. Sh. Jamal Akhtar - Director - Guarantor S/o Sh. Hazi Alisher, R/o House no. 260/2, Khaweshgyan, Khurja, District - Bulandshahr -203131 4. Sh. Naushad Alam - Director - Guarantor S/o Sh. Inayat Alam, R/o House No. 54 KA, Murari Nagar, Khurja, District - Bulandshahr -203131 (UP) 5. Sh. Nasir Hussain - Director - Guarantor S/o Sh. Mohammed Hussain, R/o House no. 144, Punjabiyan, Khurja, District - Bulandshahr -203131 (UP) 6. Mrs. Seema Khan - Guarantor - Mortgagor W/o Mohd. Yunus Khan, R/o House no. 318, Khaweshgyan, Khurja, District - Bulandshahr -203131 (UP) Also at: R/o House no. 321, Khaweshgyan, Khurja, District - Bulandshahr -203131 (UP) 7. Mrs. Atika Khan - Guarantor W/o Sh. Irshad Mohammed, R/o House no. 123, Sarai Murtaza Khan, Khurja, District - Bulandshahr (UP) 8. Mrs. Ferzana Parveen - Guarantor - Mortgagor W/o Sh. Naushad Alam, R/o House No. 54 KA, Murari Nagar, Khurja, District - Bulandshahr -203131 (UP) 9. Mrs. Shanaz Khan - Guarantor W/o Sh. S M Khan, R/o House no. 123, Sarai Murtaza Khan, Khurja, District - Bulandshahr-203131 (UP) 10. Sh. Mazhar Khalidkhan - Guarantor S/o Sh. Rahat Habib Khan, R/o House no. 93/1, Khawesh Gyan, Jaman Street, Khurja, District - Bulandshahr (UP)	(1) Industrial Factory L&B situated at Khasra No. 132, 133 & 89, Khata No. 211 & 250 Village Barauli, Munda Khara Road, Khurja, Tehsil Khurja, Distt. - Bulandshahr, (UP), area 1.365 hectares in the name of Company. (1A) Plant & Machinery lying at Factory premises as mentioned at Sr.No.-1** (2) Residential house situated at Mohalla Kasyasgain, Near MIS School, Kasba - Khurja, Distt. Bulandshahr (UP) measuring 65.00 Sq. Mtr. In the name of Yunus Khan (3) Residential house at Mohalla Kauasgain, Near Gajwali Masjid, Kasba - Khurja, Distt. Bulandshahr (U.P) area 49.67 Sq. Mtr. In the name of Seema Khan W/o Yunus Khan (4) Residential house situated at MPL No. 4786, Murari Nagar, Kasba - Khurja, Distt. Bulandshahr (U.P) area 59.00 Sq. Mtr. In the name of Farzana Aalam W/o Naushad Aalam	Rs. 639,03,890.50 (Rupees Six Crore Thirty Nine Lacs Three Thousand Eight Hundred Ninety and Paise Fifty Only) up to 30.11.2017 plus further interest at applicable rate from 01.12.2017 along with expenses, other charges, etc.	a. 1267,00,000.00** b. 126,70,000.00 c. 1,00,000.00 d. 27.03.2023	between 11.00 A.M. to 4.00 P.M.

** The Plant & Machinery installed at Factory Land & Building mentioned at SI.no.1 above, Bank will prefer a Bidder who will BID for both Factory land & building and Plant & Machinery.

** All the above properties / Securities are under Symbolic possession of Bank. DM orders for taking physical possession have been received).

Intending bidders may contact Sh. Abhesh Kumar, Mob. No. 9990131310, Sh. Satyam Kumar, Mob. No. 8106264460 and Sh. Prashant Pandey, Mob. No. 9599662508, Canara Bank, ARM II Branch, E-mail id - cb3038@canarabank.com, during office hours on any working day for other details and inspection of properties.

Date : 06-03-2023, Place : New Delhi

Authorised Officer, Canara Bank

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Canara Bank

भारत सरकार का उपक्रम

A Government of India Undertaking

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Syndicate Bank

E-AUCTION SALE OF PROPERTIES on 11-04-2023

Last date of EMD : 10-04-2023

ASSET RECOVERY MANAGEMENT (ARM) II BRANCH, A-27, 1ST FLOOR, HAUZ KHAS, NEW DELHI-110016. Email : cb3038@canarabank.com

E-AUCTION SALE NOTICE

Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described movable / immovable property mortgaged/hypothecated charged to the Secured Creditor, the possession of which has been taken by the Authorised Officer of the Canara Bank, will be sold on "As is where is", "As is what is", and "Whatever there is" basis on 11-04-2023 from 12:30 PM to 01:30 PM through E-Auction under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with Rule 8(6) of the Security Interest (Enforcement) Rules, 2002

For detailed terms and conditions of the sale please refer the link "E-Auction" provided in M/s Canbank Computer Services Ltd., J P ROYALE, 1st Floor, # 218, 2nd Main, Sampige Road, (Near 14th Cross) Malleswaram, BANGALORE-560003 - website - https://indianbankseaction.com Contact person Mr Pratap Kanjilal / Mr. D.D. Pakhare - MOB: 9832952602/898418010/9480691777 Land Line 080-23469665 email: ccseaction@gmail.com or eauction@ccscl.co.in or Canara Bank's website www.canarabank.com

EMD amount of 10% of the Reserve Price is to be deposited by way of Demand draft in favour of Authorized Officer, Canara Bank, or shall be deposited through RTGS/NEFT/Fund Transfer to credit of A/C Name - SL OL RTGS NEFT PMT ENS 0, A/c No 209272434 IFSC Code: CNRB0003038 on or before 10-04-2023 upto 05:00 P.M.

Sr. No.	Borrower / Guarantors / Mortgagor Name & Address	Details of movable / immovable property and status of possession	Total Dues	a. Reserve Price (Rs) b. EMD (Rs) c. Incremental Bid (Rs) d. Date of E-Auction	The property can be inspected, with Prior Appointment with Authorized Officer
1	Mr Govind Kumar S/o Krishna Chandra Thakur, A-469, New Ashok Nagar, Delhi - 110096. Also at: S/o Krishna Chandra Thakur, Dist. Sitamadhri, Vill. Burabazidpur, Post: Janakpur Road, Pupdi, Bihar - 843320. Also at: Flat No: 1606, 16th Floor, Located at Tower - T-18 in project Nirala Estate, Plot No: GH-04, Techzone - IV, Greater Noida, Uttar Pradesh - 201306. Mrs Nita Devi W/o Mr Govind Kumar, Flat No: 1606, 16th Floor, Located at Tower - T-18 in project Nirala Estate, Plot No: GH-04, Techzone - IV, Greater Noida, Uttar Pradesh - 201306. Also at: A-469, New Ashok Nagar, Delhi - 110096.	Flat No: 1606, 16th Floor located at Tower - T-18 in project Nirala Estate, Plot No: GH-04, Techzone - IV, Greater Noida, Uttar Pradesh - 201306 measuring 955 Sq.ft. (The subject property is under symbolic possession of bank)	Rs. 26,34,466.48 (Rupees Twenty Six Lakhs Thirty Four Thousand Four Hundred Sixty Six and Forty Eight Paise only) as on 28.02.2023 plus further interest thereon from 01.03.2023 and other expenses	a. 47,00,000/- b. 4,70,000/- c. 50,000.00 d. 11.04.2023	between 11.00 A.M. to 4.00 P.M.
2	M/s M K Scrap Trading Company, Prop: Mr Babu Khan, Kakrala Phase - 2, Near Pusta, Lohari, GB Nagar, UP - 203207. Also at: Mr Babu Khan S/o Abdul Hafeez, Nai Abadi, Dadri, Gautam Buddha Nagar, Uttar Pradesh - 201311. Mr Rizwan Ali S/o Rafeeq, 294, Sufi Chairman wali Gali, Nai Abadi, Dadri, Gautam Buddha Nagar, UP - 201311.	All that part and parcel of the land and building of residential house bearing Municipal No: 153/10, admeasuring area 128 sq yds i.e. 107.02 sq.mtrs. In old khasra No: 722, situated at Badshah Nagar, Nai Abadi, Ward No 10, Kasba Dadri, Pargana & Tehsil- Dadri, Distt-GB Nagar owned by Mr Babu Khan S/o Mr Abdul Hafeez (The subject property is under symbolic possession of bank)	Rs. 47,10,877.06 (Rupees Forty Seven Lakhs Ten Thousand Eight Hundred Seventy Seven and Paise Six only) as on 28.02.2023 plus further interest thereon from 01.03.2023 and other expenses	a. 28,60,000/- b. 2,86,500/- c. 50,000.00 d. 11.04.2023	between 11.00 A.M. to 4.00 P.M.
3	M/S Jassi & Co, Proprietorship Firm Through its Proprietor Mr Jasinder Singh, C-8, MIG DDA Flats, Goal View Apartment, Saket, New Delhi - 110017 Also at: M/S Jassi & Co., Through its Proprietor Mr Jasinder Singh, Industrial Property at Plot no 149, Block - C, Mahavir Hanuman Udyog Park, Village - Hasanpur Musorie, Dundaheera, Tehsil - Khehra, Distt - Bagpat (UP) Mr Jasinder Singh S/o Late Shri Kuldip Singh, C-8, MIG DDA Flats, Goal View Apartment, Saket, New Delhi - 110017 Also at: Mr Jasinder Singh S/o Late Shri Kuldip Singh, Industrial Property at Plot no 149, Block - C, Mahavir Hanuman Udyog Park, Village - Hasanpur Musorie, Dundaheera, Tehsil - Khekra, Distt - Bagpat (UP), Also at: Mr Jasinder Singh S/o Late Shri Kuldip Singh, Residential Apartment Bearing No. T 3/07 (Ground Floor) Beverly Homes, Ferrus City, Phase - II, Sector - 89, Faridabad - 121007 Haryana Mrs Gursaran Kaur W/o Mr. Jasinder Singh, C-8, MIG DDA Flats, Goal View Apartment, Saket, New Delhi - 110017	Industrial property at Plot no 149, Block-C, Mahavir Hanuman Udyog Park, Village Hasanpur Musorie, Dhundeheda Tehsil Khehra, District Bagpat in the name of Mr. Jasinder Singh, having area of 200.00 sq mtr. Bounded as:- North - Road, South - Other's Property, East - Plot No. 150, West - Property of M/s Mahavir Hanuman (The property is vacant plot and under possession of bank)	Rs. 69,41,475.39 (Rs. Sixty Nine Lakhs Forty One Thousand Four Hundred Seventy Five and Paise Thirty nine only) as on 31-08-2019 plus further interest thereon and other expenses	a. 32,00,000/- b. 3,20,000/- c. 50,000.00 d. 11.04.2023	between 11.00 A.M. to 4.00 P.M.

Intending bidders may contact Sh. Abhesh Kumar, Mob. No. 9990131310, Sh. Satyam Kumar, Mob. No. 8106264460 and Sh. Prashant Pandey, Mob. No. 9599662508, Canara Bank, ARM II Branch, E-mail id - cb3038@canarabank.com, during office hours on any working day for other details and inspection of properties.

Date : 06-03-2023, Place : New Delhi

Authorised Officer, Canara Bank

DEBTS RECOVERY TRIBUNAL

600/1, University Road, Near Hanuman Setu Mandir, Lucknow-226007.
(Area of Jurisdiction: Part of Uttar Pradesh)

Summons for filing Reply & Appearance by Publication

(Summons to Defendant Under Section 19(3), of the Recovery of Debts due to Banks and Financial Institutions Act, 1993 read with Rules 12 and 13 of the Debts Recovery Tribunal (Procedure Rules, 1993).

Original Application No. 190 of 2022 Date: 28/02/2023

Canara Bank Versus Applicant.

To, Sri Zaheer Abbas and Others Defendants.

1. Sri Zaheer Abbas son of Sri Nazim Abbas, Resident of 1st, 113 Jal Vayu Towers, Sector 56, Gurgaon - 122011 (Haryana).

2. Smt. Fatima Nazia Wife of Sri Zaheer Abbas, Resident of 1st, 113 Jal Vayu Towers, Sector 56, Gurgaon - 122011 (Haryana).

3. Sanchar Nest Sakhari Awas Samiti Ltd. having Registered Office at C-4/715, Gulmohar Enclave, Nehru Nagar Tripathi, Ghaziabad 201001 and Office at B-406, PMO, Cooperative Housing Samiti Ltd., Plot No. C-58/20, Sector 62, Noida - 201307 through its Secretary Sri P. Kumar.

In the above noted application, you are required to file reply in Paper Book form in two sets along with documents and affidavits (if any), personally or through your duly authorized agent or legal practitioner in this Tribunal, after serving copy of the same on the applicant of his counsel duly authorised agent after publication of the Summons, and thereafter to appear before the Tribunal on 31/08/2023 at 10:30 A.M. failing which the application shall be heard and decided in your absence.

Registrar: Debts Recovery Tribunal, Lucknow.

FORM G

INVITATION FOR EXPRESSION OF INTEREST

FDS Management Services Private Limited

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the Corporate Debtor along with PAN/CIN/LLP No.	FDS Management Services Private Limited CIN: U74140DL2007PTC157502
2. Address of the registered office	DDA Built UP Flat No.20 Ground Floor Block-4 Situated at Shivaji Marg Moti Nagar, New Delhi, West Delhi - 110015 India
3. URL of website	NA
4. Details of place where majority of fixed assets are located	DDA Built UP Flat No.20 Ground Floor Block-4 Situated at Shivaji Marg Moti Nagar, New Delhi, West Delhi - 110015 India
5. Installed capacity of main products/ services	NA
6. Quantity and value of main products/ services sold in last financial year	NA
7. Number of employees/ workmen	Nil
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11. Date of issue of provisional list of prospective resolution applicants	11.04.2023
12. Last date for submission of objections to provisional list	16.04.2023
13. Process email id to submit EOI	fdscirp@gmail.com

Date : 07.03.2023
Place: New Delhi

Sd/-
Manoj Kumar Anand,
Resolution Professional for FDS Management Services Private Limited
Regn. No.: IBB/PA-001/IP-P00084/2017-18/10180
2, Community Centre, 3rd Floor, (Near PVR/McDonald), Naraina, New Delhi-110028

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